## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 251 of 2017 in TP No. 26/397-398/NCLT/AHM/2016 (New) CP No. 46/397-398/CLB/MB/2012 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

Name of the Company:

Radhakishan B. Ruchanadani

V/s.

Beecceelene Textile Mills Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. CS MANAJ HURKAT	PCS	R-1-to R-5	مالار م
2. PCS DHIREM R DAVE	PCS	Applicant	

## ORDER

Learned PCS Mr. Dhiren Dave present for Applicant. Learned PCS Mr. Manoj Hurkut present for Respondents no. 1 to 5 in IA 251/2017.

Learned PCS appearing for Respondents no. 2 to 5 requested time to file objections, after serving copy in advance to the other side.

Applicant to serve notice on Respondents no. 6 to 8 and shall file proof of service.

Respondents no. 6 to 8 shall file objections, if any within two weeks after serving copy in advance to the other side.

List the matter on 25.10.2017 for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of September, 2017.